e-mail..roc.kolkata@mca.gov.in
Fax : (033)2290-3795
Website : www.mca.gov.in

भारत सरकार/GOVERNMENT OF INDIA
कारपोरेट कार्य मंत्रालय/Ministry of Corporate Affairs
कॉम्पनी रजिस्ट्रार कार्यालय (प.बंगाल)/Office of the Registrar of Companies (West Bengal)
निजाम पैलेस,दुसरा एम एस ओ बिल्डिंग,द्वितीय तल/Nizam Palace, 2nd M. S. O. Building, 2nd Floor
आचार्य जगदीश चन्द्र बोस रोड 234/4, Acharya Jagadish Chandra Bose Road
कोलकाता/KOLKATA - 700 020.

संख्या/No: ROC/Estt./RTI/197/ 29) 7 MAY 2015

date/Date: 06-05-2015

To

The Secretary to the Govt. of India,
Ministry of Corporate Affairs,
Shastri Bhawan, 5th floor, ‘A’ Wing,
Dr. R. P. Road,
New Delhi-110001

Kind Attn: Shri Shyam Sunder, DD e-Governance Cell, MCA-21

Sub: Updation of information in regard to RTI matter –reg.

Sir,

I am directed to refer to the subject cited above and to state that the following officers are designated as different authority in terms in provisions contained in the sub-section (1) of Section 9 of the Right To Information Act, 2005, in this office :-

1. Sri B. Mohanty, ROC, West Bengal
   Ph.No.033-2280-0409
   Appellate Authority

2. Sri Gaurav, AROC, West Bengal
   Ph.No.033-2287-3156
   CPIO

3. Smt. Saswati Naskar, Assistant, O/o The ROC, W.B
   Ph.No.033-2287-3404
   ACPIO

The above information may please be uploaded in the relevant field of MCA web site.

You faithfully,

(Chandan Kumar)
Asstt. Registrar of Companies,
West Bengal